

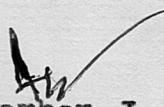
Dated : 18/03/2004. (By Circulation)

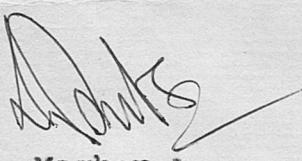
Hon'ble Maj Gen K.K. Srivastava, AM
Hon'ble Mr. A.K. Bhatnagar, JM

This review application has been filed for review of the order dated 25.11.2003 passed in OA no. 1192 of 2002.

2. By this review application, the review applicant is seeking that we should re-assess our observations which, according to him, have resulted in the erroneous conclusion and miscarriage of justice. There is no error apparent on record and no new fact has been brought out which was not considered by us. The attempt of the review applicant in this case is to seek amendment of the order by way of appeal. The review application is not remedy for this. If the review applicant is aggrieved by the order, the right course for him would be to go in appeal against our judgment.

3. In view of the above the review application is rejected.


Member J


Member A

/pc/